NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1445/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Dipak G. Mehta & Anr.

V/s.

Radius & Deserve Builders LLP.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Villa Custura 1

VIBHAY KRUHNA

MR AMTESHAM KHATEY .

1/6 JURIS CONSILUIS

Adw for Resp

Me Dipark Melita -

(in penon)

ORDER

CP No.1445/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is in progress, at their request, list this matter on 4.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)